

SLP(Crl.)No. 979 OF 2003
ITEM No.44

Court No. 4

SECTION II
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No. 979/2003

(From the judgement and order dated 20/12/2001 in HCWP 37461/97
of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

STATE OF U.P.

Petitioner (s)

VERSUS

SHER BAHADUR YADAV & ORS.

Respondent (s)

(With Appln(s). for c/delay in filing SLP and c/delay in refiling SLP and stay With office re
port)

Date : 02/12/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE
HON'BLE MR. JUSTICE B.P. SINGH

For Petitioner (s)Mr. Ravi Prakash Mehrotra,Adv.
Mr. Ranver Singh,Adv.
Mr. Garvesh Kabra,Adv.

For Respondent (s)Mr. Syed Ali Ahmed,Adv.
Mr. Syed Tanweer Ahmed,Adv.
Mr. Awadhesh Kr. Singh,Adv.
Mr. A.K. Srivastav,Adv.
Mr. Vikas Bansal,Adv.

Mr. R.D. Upadhyay,Adv.

UPON hearing counsel the Court made the following
O R D E R

Learned counsel for the petitioner to take steps to serve the unserved respondents.
Adjourned by four weeks.

(Ganga Thakur)
PS to Registrar

(Prem Prakash)
Court Master